		Filing unde	er clause (d) of sub-regu	lation (5) of regulation 31	of the IBBI (Liquidation P	rocess) Regulations,	2016		
Name of the Corporate Debtor: REI AGRO LIMITED Date of Commencement of Liquidation: 24-08-2017; List of Stakeholders as on Date: 25-11-2024; Name of IP: Mr. Anil Goel; Process Number: 1; Last 5 digitof registration number: 10253									
SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexu
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		89572444		89572444				NA
3	Secured financial creditors	22	85277022027	22	84080022027		1197000000		Annexure 3
4	Unsecured financial creditors	6	22643030917	6	15694336258		6948694659		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)	7	2539942098	7	2412592433		127349665		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	168265909	2	168265909				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	60000	1	60000				Annexure 9
Total		38	110717893395	38	102444849071	0	8273044324	0	